

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.2198  
ANSWERED ON 12.02.2026**

**POWER PROJECTS IN MIZORAM**

**2198. SHRI RICHARD VANLALHMANGAIHA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Union Government has any proposal for setting up of power generation projects in Mizoram;**
- (b) if so, the details thereof, including the location, type of project and generating capacity (in megawatts); and**
- (c) the present status of such proposals and the extent of Union Government involvement or financial support therein?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a) to (c): As per section 7 of the Electricity Act, 2003, any generating company may establish, operate and maintain a generating station without obtaining a licence under this Act if it complies with the technical standards relating to connectivity with the grid referred to in clause (b) of section 73.**

**The Central Public Sector Undertakings (CPSUs) under the administrative control of Ministry of Power undertake to establish power generation projects based on the techno-economic viability of the project. At present, there is no proposal for setting up of power generation project in Mizoram by CPSUs under Ministry of Power.**

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